

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.82KB//2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company		Bomkesh Sett & Ors.-Versus-Sadhu Charan Sett (Grocery) Pvt. Ltd.& Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Kuldip Mullik, Advocate
2. S. M. Gupta, FCS

respondents
no. 2 & 3

Sy/pts
28-11-17

for Petitioner

17 Subhash Chandra Dey

27 Siddhartha Banerjee.
Advocate

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Pleadings are complete. Both the parties are directed to file written submissions within 3 weeks from today.

List on 17/01/2018 for arguments.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)